

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 303 of 2011 IN**  
**D.F.R. No. 901 of 2011**

**Dated :16<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**The Chairman, Tamil Nadu Electricity Board ... Appellant(s)**

**Versus**

**Madras Cement Limited & Anr. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**ORDER**

**I.A. No. 303 of 2011**  
(Condone delay Application)

Issue notice to the Respondents returnable on 03.01.2012.

Dasti service is permitted.

Post the matter on **03.01.2012.**

( V.J. Talwar )  
Technical Member  
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(Justice M. Karpaga Vinayagam )  
Chairperson